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Title: Regarding setting up of new Kendriya Vidyalaya at Bhongir.

DR. BOORA NARSAIAH GOUD (BHONGIR): Madam Speaker, after I have become a Member of Parliament, I visited six times the Kendriya Vidyalaya Sangathan. I also made ten acres of land available to them and every parameter required is met. In fact, they have given a letter that our place is suitable for setting up a KV as per the norms as well as the availability of the Central Government employees. I have seen the list of various States which have been sanctioned Kendriya Vidyalayas. I have gone through that list. They have allotted it in many places where land was not made available to the KVs even after one year whereas I have toured the entire place and they have given a certificate that I am qualified for the sanction of Kendriya Vidyalaya. I request them to allot the KV in my constituency.

Secondly, now each MP is given six seats in Kendriya Vidyalaya. There is more demand for Kendriya Vidyalaya seats than MLA and MP seats. There are 16 lakh voters in my constituency. My request to the Government through you is to give at least one seat for one lakh people. Instead of six seats, they should make us available 16 seats so that temporarily we can meet the demands of the people.

HON. SPEAKER: Shri Bhairon Prasad Mishra is permitted to associate with the issue raised by Dr. B.N. Goud.